

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr. M.P. No.824 of 2020**

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Umakant Shukla ... Petitioner  
Versus  
The Union of India through C.B.I. ... Opposite Party  
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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner : Mr. Rishu Ranjan, Adv.  
For the C.B.I. : Mr. Rohit Sinha, J.C. to A.S.G.I.  
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**Order No.06 Dated- 05.04.2021**

Heard the parties through video conferencing.

Learned counsel for the petitioner prays for time.

Prayer for time is allowed as the last chance.

List this Cr.M.P. after three weeks.

**(Anil Kumar Choudhary, J.)**